

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4288
ANSWERED ON:06.09.2012
APPOINTMENT ON COMPASSIONATE GROUNDS
Bhujbal Shri Sameer

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases of appointment on compassionate grounds pending with the Railways, State-wise including Maharashtra; and
- (b) the time by which these cases are likely to be disposed of?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a): Railways maintain data Zonal Railways/Production Units-wise and not State-wise. A total of 2600 cases were pending as on 30.06.2012, for appointment on compassionate grounds on the Railways. Out of these, 264 cases are more than one year old, 835 cases are between 3 months to one year and 1501 cases are less than three months old.

(b): No time frame can be laid down for the disposal of the pending cases as majority of such cases are pending on account of wards being minor, non-availability of suitable vacancies, legal cases pending in courts, etc. However, instructions exist for expeditious disposal of the pending cases and constant monitoring is done to this effect.